

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.181/9/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Sri Sai Oil field Equipments & Marine Services
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Advocate	9849387366	
Vikram. C. Puttapaga	Advocate	9160876539	Vikram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy Counsel for Cop. Li Debtor	Advocate	9000 655656	BMR

ORDER

Learned counsel Mr.D.Narendra Naik & Mr.Vikram C Puttapaga present for Petitioner. Learned counsel Mr.B.Manpal Reddy present for Respondent.

Respondent not filed counter.

It is treated that Respondent has no counter to file.

List the matter on 29.08.2018.


MEMBER JUDICIAL